

**GOVERNMENT OF INDIA
URBAN EMPLOYMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1529
ANSWERED ON:03.03.2006
SLUM REHABILITATION PROGRAMME
Adhalrao Patil Shri Shivaji

Will the Minister of URBAN EMPLOYMENT AND POVERTY ALLEVIATION be pleased to state:

(a) whether the Government of Maharashtra had sought Central approval for a Slum Rehabilitation programme for Slum dwellers of Mumbai; and

(b) if so, the details of the Slum Rehabilitation Scheme submitted by the State Government indicating the Central Government land involved in this proposal?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF URBAN EMPLOYMENT & POVERTY ALLEVIATION (KUMARI SELJA)

(a)&(b): Government of Maharashtra had forwarded a project proposal in December, 2003 for construction of approximately 71,000 houses, along with infrastructure, for rehabilitation of slum dwellers in Dharavi, with an approximate cost of Rs.5,000 crore. As per procedure for such projects, the proposal was examined in the Ministry and accordingly a Concept Note and a Detailed Project Report (DPR) were sent to Planning Commission for their `in principle` clearance. Budget provision of Rs.75.00 Crore was also made by the Ministry of Urban Employment and Poverty Alleviation during the financial year 2004-05. Planning Commission sought some more details and clarifications regarding the project proposal, which were to be given by the State Government. In the meantime, Planning Commission undertook an exercise for rationalization/ review of the plan schemes, wherein, the scheme of `Resettlement of slums in Dharavi` was discontinued and no provision for the scheme was kept for the year 2005-06. Accordingly, no funds could be released for the said scheme.